

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 329 OF 2016

Dated : 29th August, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

M/s. Hindalco Industries Ltd.

.... Appellant(s)

Vs.

**Kerala State Electricity Regulatory Commission &
Ors.**

.... Respondent(s)

Counsel for the Appellant(s) : Ms. Vanita Bhargava
Ms. Abhisar Bairagi
Ms. Shweta Kabra

Counsel for the Respondent(s) : Mr. Shashwat Singh for R-1
Mr. Mukund P. Unny for R-2
Mr. James P. Thomas for R-3

ORDER

Learned counsel appearing for the Respondent No.1 requests for some time. Accordingly, list the matter for hearing on **26.11.2019.**

**(Ravindra Kumar Verma)
Technical Member**

mk/pk

**(Justice Manjula Chellur)
Chairperson**